

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GEI INDUSTRIAL SYSTEMS LIMITED Date of Commencement of Liquidation: 09-10-2025; List of Stakeholders as on Date: 08-12-2025; Name of IP: Mr. Chirag Rajendra Kumar Shah; Process Number: 1; Last 5 digit of registration number: 11837

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	9	14342693413	8	11472485383			196996404	Annexure 3
4	Unsecured financial creditors	17	10549994659	14	4718082531			122647774	Annexure 4
5	Operational creditors (Workmen)	314	315632833					315632833	Annexure 5
6	Operational creditors (Employees)	59	398820049					398820049	Annexure 6
7	Operational creditors (Government Dues)	12	795911401	4	219394214			576517187	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	33	18433007770	23	57816524			18375191246	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		444	44836060125	49	16467778652	0	0	19985805493	